

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF FINE DINE VENTURES PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	FINE DINE VENTURES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	01/08/2012
3.	Authority under which corporate debtor is incorporated / registered	ROC – Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U55204PN2012PTC144245
5.	Address of the registered office and principal office (if any) of corporate debtor	Bungalow No.10, Jagannath Society Boat Club Road, Pune-411001
6.	Insolvency commencement date in respect of corporate debtor	10.08.2023 (certified true copy received on 11.08.2023)
7.	Estimated date of closure of insolvency resolution process	06.02.2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Ashish Singh IBBI/IPA-002/IP-N00416/2017-18/11230
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Flat No 901, Tower A-3, Cleo County, Sector 121, Noida -201301 ashishsinghcs@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Unit No-153A, Fifth Floor, Tower-A, A-41, The Corenthum, Sector-62, Noida- 201301 Email: finedineventures.cirp@gmail.com
11.	Last date for submission of claims	26.08.2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) www.ibbi.gov.in

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench has ordered the commencement of a corporate insolvency resolution process of the Fine Dine Ventures Private Limited on 10.08.2023.

The creditors Fine Dine Ventures Private Limited are hereby called upon to submit their claims with proof on or before 26.08.2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 12.08.2022

Place: Pune

Ashish Singh

Interim Resolution Professional

RegNo-IBBI/IPA-002/IP-N00416/2017- 2018/11230